

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III (SPECIAL BENCH)**

**Item No.201**  
IB-683(ND)/2021

**IN THE MATTER OF:**

M/s. Lall Minerals Pvt Ltd

.... APPLICANT/PETITIONER

**Vs.**

M/s. Aryan Ispat & Power Pvt Ltd.

.... RESPONDENT

**SECTION**

**U/s 9 IBC code 2016**

**Order delivered on 13.01.2023**

**CORAM:**

**SHRI ATUL CHATURVEDI**  
**MEMBER (TECHNICAL)**

**SHRI PRAVEEN GUPTA**  
**MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

The matter requires some consideration. The matter is adjourned for hearing before the Regular Bench on **03.02.2023**.

Sd/-

**(ATUL CHATURVEDI)**  
**MEMBER (TECHNICAL)**

Sd/-

**(PRAVEEN GUPTA)**  
**MEMBER (JUDICIAL)**